

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**  
**SPECIAL BENCH**

Item No. 17

**C.P. (IB)/4445(MB)2019**

CORAM

**SHRI. CHARANJEET SINGH GULATI**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI. K .R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES : **Trigger Facility Pvt Ltd**

**Vs**

**Larsen And Toubro Limited**

**For OC** : Adv Soniya Sunil

**For CD** : Adv Lipsa Unadkat

**IBC under Sec. 9**

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**ORDER**

Both the Counsel for OC and CD submit that reconciliation of account of parties is being undertaken; however, Counsel for CD submits that the matter would be settled in two weeks. **For reporting settlement/hearing list on 24.11.2023.**

**Sd/-**  
**CHARANJEET SINGH GULATI**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//JNK//